

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 12th day of **February**, 2020

Present :

Hon'ble Mr. Justice Bharat Bhushan, Member-J

Original Application No.330/00388/2019

Mukhtar

.....Applicant.

V E R S U S

Union of India & ors.

..... **Respondents.**

Advocate for the applicant : None

Advocate for the respondents : Kamlesh Sharma

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, Member-J :

List revised. None present for the applicant. Shri N.L. Yadav holding brief of Shri Kamlesh Sharma, Advocate for the respondents is present.

2. Record reveals that the counsel as well as the applicant has been abstaining themselves for several dates. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/